

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3040
ANSWERED ON:15.03.2011
INCREASING ACCIDENTS IN DELHI METRO
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the number of accidents in the Delhi Metro is increasing;
- (b) if so, the total number of people killed and injured in Delhi Metro alongwith the amount of compensation paid to the families of the deceased;
- (c) whether any action has been taken against the officials for not maintaining the safety norms and quality of work; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a): No, Madam. There has been no major accident since July, 2009.

(b): Does not arise.

(C) & (d): Delhi Metro Rail Corporation Ltd. (DMRC) has informed that the following action was taken by them in respect of two major accidents which happened in the past :-

(i) Laxminagar accident – October, 2008

M/s Afcons Infrastructure Ltd. was debarred from quoting for any DMRC work for a period of one year with effect from (w.e.f.) 16.3.2009.

The Project Manager and launching Incharge of M/s Afcons Infrastructure Ltd. were demobilized from the contract.

(ii) Zamrudpur accident – July, 2009

M/s Arch Consultancy Services Ltd. has been banned from business for five years w.e.f. 15.9.2009.

M/s Tandon Consultants were debarred from DMRC works for a period of one year w.e.f. 29.7.2009.

M/s Gammon India Ltd. has been debarred for entrusting any new contract(s) in DMRC for a period of two years w.e.f. 20.10.2010.

One Director, who was on deputation, was repatriated to Indian Railways on 15.7.2009.

Two Deputy Chief Engineers were repatriated to their parent departments on 10.9.2009.

One expatriate Quality Expert of General Consultants was demobilized on 30.9.2009.